

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

**Thursday, 01st September, 2011/16 Bhadrapada, 1933 (Saka)
2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

- | | |
|------------------------------|---------------------------------|
| 1. Shri Veer Singh Dhingan | 6. Shri Mohan Singh Bisht |
| 2. Shri Anil Jha | 7. Shri Kulwant Rana |
| 3. Shri Praduymn Rajput | 8. Shri A. Dayanand Chandela A. |
| 4. Shri O.P.Babbar | 9. Ch. Surender Kumar |
| 5. Shri Jai Bhagwan Aggarwal | 10. Shri Devender Yadav |

3. **Presentation of Report:**

Shri Harsharan Singh Balli
Shri Naseeb Singh

to present the Second Report of Government Assurance Committee.

4. **Adoption of Report:**

Shri Kanwar Karan Singh

Dr. Jagdish Mukhi to move the following motion:

“That this House agrees with the First Report of Rules Committee presented on 30th August, 2011.”

5. **Papers to be laid on the Table:**

1. Smt. Sheila Dikshit, Chief Minister to lay the the copies of the following notification:

- I. No.F.10(12)/Fin(Rev-I)/2010-11/DSII/111 dated 21.03.2011 regarding Delhi Excise (Amendment)Rules, 2010.
- II. No.F14(1)/LA-2011/ulaw/91 dated 28.03.2011 regarding The Delhi Value Added Tax (Amendment)Act, 2011 (Delhi Act 03 of 2011)
- III. No.F3(51)/Fin.(Rev-I)/2010-11/ASF/12 dated 01.04.2011 regarding Amendment in the First Schedule and Third Schedule to appended to the Delhi Value Added Tax Act 2004.
- IV. No.F.3(01)/Fin.(Rev-I)/2011-12/DSII/138 dated 07.04.2011 regarding DVAT (Amendment)Rules 2011.Form DVAT 16.
- V. No.F.10(08)Fin.(Rev-I)/2010-11/DS-II/247 dated 07.06.2011 regarding Delhi Excise (Second Amendment) Excise Rules 2011, Insertion of new Chapter X Amendment Delhi Excise Rules 2010.
- VI. F.3(11)/Fin(Rev-I)/2011-12/DSII/313 dated 21.06.2011 regarding First and Third Schedules appended to the DVAT Act. for Suiting and handloom furnishings.

2. Shri Arvinder Singh Lovely, Minister of Transport to lay the copies

of the following reports:

- I. Separate Audit Report of Delhi Transport Corporation for the year 2009-10 along with Delay & Review Statement (English & Hindi version).
- II. Audit Report of DTC Employees Provident Fund Trust for the year 2008-09 (English & Hindi version).
- III. Annual Accounts of Delhi Transport Corporation for the year 2009-10 (English & Hindi version).

3. Shri Haroon Yusuf, Minister of Food & Civil Supplies to lay the copies of the following notification:

No.F.8/18/MWM/Legal/Part-III/7436, dated 31.03.2011 regarding the Delhi Legal Metrology (Enforcement) Rules, 2011(English & Hindi version).

6. **Introduction of Bill:**

Smt. Sheila Dikshit, Chief Minister to introduce 'The Delhi Value Added Tax (Second Amendment) Bill, 2011' (Bill No. 7 of 2011) with the leave of the House.

7. **Consideration and passing of Bill:-**

Smt. Sheila Dikshit, Chief Minister to move that '**The Code of Criminal Procedure (Delhi Amendment) Bill, 2011**' introduced on 30th August, 2011 be taken into consideration.
Also to move that the bill may be passed.

8. **Short Duration Discussion:**

Shri Rajesh Liloithia

Ch. Anil Kumar

Shri Arvinder Singh Lovely

to initiate discussion on improvement of environment of Delhi.

**Delhi
2011**

Secretary

P.N. Mishra

01st September